

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 18/SM/2015

- Subject : Declaration of commercial operation of Unit 20 to 50 of Mundra Ultra Mega Power project developed by Coastal Gujarat Power Limited.
- Date of hearing : 28.4.2016
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Respondents : Coastal Gujarat Power Limited and others
- Parties present : Shri Amit Kapoor, Advocate, CGPL
Shri Abhishek Munot, Advocate, CGPL
Shri Kunal Kaul, Advocate, CGPL
Shri Sitish Mukherjee, Advocate, WRLDC
Shri Gautam Chawla, Advocate, WRLDC
Ms. Akansha Tyagi, Advocate, WRLDC
Ms. Pragya Singh, WRLDC
Shri S.S. Barpanda, NLDC
Ms. Divya Chaturvedi, Advocate, B & V
Ms. Ranjitha Ramachandran, Advocate, GUVNL
Shri M.C. Bansal, Proforma respondent
Shri Venkatesh, Advocate, Proforma respondent

Record of Proceedings

Learned counsel for CGPL submitted that Shri Bansal has given its submission yesterday and requested for time to file its response. Request made was allowed by the Commission.

2. The Commission directed CGPL to file its response by 9.5.2016 with an advance copy to the performa respondent. The Commission directed that due date of filing the response should be strictly complied with. No extension shall be granted on that account.

3. The matter shall be listed for hearing on 19.5.2016.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**